

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1441
ANSWERED ON:21.08.2012
ILLEGAL CONSTRUCTION
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) Whether the Government has taken note of illegal construction of around one thousand apartments in Okhla area in Delhi on protected land of Yamuna river by builders in connivance with the officials of the Delhi Development Authority (DDA); and

(b) if so, the details thereof and the action taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a): No illegal construction of around one thousand apartments in Okhla area in Delhi on protected land of Yamuna river by Builders has been reported on DDA acquired land.

(b): Does not arise in view of answer at (a) above.